

National Company Law Tribunal

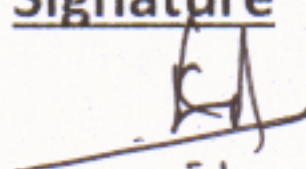
Allahabad Bench

CP NO. 22/ND/2013

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.12.2017

NAME OF THE COMPANY: Pioneer Power & Engineering Pvt Ltd,

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	KUNAL RAVI SINGH	ADVOCATE	PETITIONER-1	
<u>2.</u>				

CP No. 22/ND/2013


Shri Kunal Ravi Singh for the petitioner. He files Vakalatnama on behalf of the petitioner. He informed that a copy of the petition filed, has been forwarded to the Opposite party.

The Registry is directed to verify the same.

The matter be listed on 19<sup>th</sup> January, 2017.

Date: 12/12/2017

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)